

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Arb. Application No. 07 of 2020

M/s. Akarshan Infradevelopers Pvt Ltd Applicant

Versus

Bokaro Steel Officers Housing Co-operative
Society Ltd Respondent

CORAM: HON'BLE THE CHIEF JUSTICE

For the Applicant: M/S. Praveen Kumar, Sachin Kumar,
Advocates

For the Respondent: Mr. Sumeet Gadodia, Advocate

For the Intervener: Mr. Deepak Kumar Bharati, Advocate

Oral Order

07/Dated: 25.03.2021

As prayed on behalf of the parties, put up this matter on
08.04.2021.

The interim relief granted on 09.12.2020 shall continue till the
next date of hearing.

(Dr. Ravi Ranjan, C.J.)